

Directorate of Map Publication

930. **Shri H. N. Mukerjee**: Will the Minister of **Natural Resources and Scientific Research** be pleased to refer to the reply given to Unstarred Question No. 1258 on the 28th September, 1955 and state:

(a) whether orders for the payment of Dearness Allowance at the enhanced rate to the staff paid from contingencies of the Directorate of Map Publication, Survey of India, have since been issued; and

(b) if not, reasons therefor?

The Minister of Natural Resources (Shri K. D. Malaviya): (a) Yes Sir, orders have been issued for payment of dearness allowance at the enhanced rates to the staff in question with effect from the 16th August, 1947.

(b) Does not arise.

Survey of India

931. **Shri H. N. Mukerjee**: Will the Minister of **Natural Resources and Scientific Research** be pleased to state:

(a) whether the Government of India have sanctioned Compensatory allowance at the rate of ten per cent of basic pay to Class IV employees of Survey of India, Eastern Circle, Shillong;

(b) if so, whether payment has been made to them; and

(c) if not, reasons therefor?

The Minister of Natural Resources (Shri K. D. Malaviya): (a) No, Sir.

(b) and (c) Do not arise.

Secretariat Service

932. **Shri D. C. Sharma**: Will the Minister of **Home Affairs** be pleased to refer to the reply given to Unstarred question No. 148 on the 28th November, 1955 and state when the result of the examination held for promotion of Assistants to Assistant Superintendents is likely to be declared?

The Deputy Minister of Home Affairs (Shri Datar): Candidates who failed to qualify at the written test have already been informed of the marks obtained by them. For those who qualified, arrangements are being made for the *visa voce* test. Their results will be announced as soon the *visa voce* test is completed.

Financial Grants to Madhya Bharat Government

933. **Shri R. C. Sharma**: Will the Minister of **Finance** be pleased to state:

(a) the amount given during the current year to the Madhya Bharat

Government and the purpose for which it has been sanctioned;

(b) the amounts out of the above given by way of loan and grant-in-aid separately; and

(c) the details regarding the progress of the works for which the loan and grant have been given?

The Parliamentary Secretary to the Minister of Finance (Shri B. R. Bhagat): (a) to (c) The information is being collected and will be laid on Table of the House.

कल्याण विस्तार परियोजनायें

१३४. **श्री प्रार० सी० शर्मा**: क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि:

(क) मध्य भारत में किन किन स्थानों में कल्याण विस्तार परियोजनाओं के अन्तर्गत केन्द्र खोले गये हैं;

(ख) चालू वर्ष में उन पर कितनी राशि व्यय की गई है; और

(ग) मार्च, १९५६ तक ऐसे केन्द्र किन किन स्थानों में खोले जायेंगे ?

शिक्षा मंत्री के सभासचिव (डा० एम० एम० दास): (क) से (ग). यह जानकारी इकट्ठी की जा रही है और शीघ्र ही सभा-पटल पर रख दी जायगी ।

Central Social Welfare Board

934-A. **Shri Sanganna**: Will the Minister of **Education** be pleased to state:

(a) whether the Central Social Welfare Board, Orissa Branch, sends reports periodically on the working of the different schemes being worked by it; and

(b) if so, what is the progress in respect of each scheme?

The Parliamentary Secretary to the Minister of Education (Dr M. M. Das): (a) A few reports have been sent by the State Social Welfare Advisory Board, Orissa.

(b) A statement giving the requisite information is attached. [See Appendix VI, Annexure No. 67].